

telecommunications and banking. In the estimated total project cost of about Rs.25-30 crores of a growth centre, the contribution of the Central Government is limited to Rs.10 crores only.

The total Central assistance released to various growth centres during the years 1994-95 & 1995-96 was Rs.80.39 crores and Rs. 47.16 crores respectively.

The three growth centres allocated to Gujarat are at Gandhidham in Kutch, Palanpur in district Banaskantha, and Vagra in district Bharuch. The growth centre at Gandhidham in district Kutch and Palanpur in district Banaskantha have been released Rs. 100 lakhs of Central assistance each and the process of implementation has already commenced by way of land acquisition by the State Government. For the Vagra growth centre in district Bharuch, full Central assistance of Rs.1,000 lakhs has already been released. The release of Central fund is given on the basis of progress reported by the State Governments in the implementation of the growth centres. Thus, the Central Government provides support and impetus to the State Government in the funding and implementation of the growth centres.

#### Trade with Vietnam

1925. SHRI DHIRENDRA AGARWAL : Will the Minister of COMMERCE be pleased to state :

(a) whether there has been enormous increase in export to Vietnam from the country;

(b) if so, the details thereof;

(c) the amount of foreign exchange earned by the country from this export; and

(d) the further steps taken by the Government to boost the export to that country during 1996-97?

THE MINISTER OF STATE OF THE MINISTRY OF COMMERCE (SHRI BOLLA BULLI RAMAIAH) : (a) to (c). Yes, Sir. India's exports to Vietnam increased from US\$58.57 million in 1994-95 to US\$123.21 million during 1995-96, registering a growth of about 110.4%.

(d) It has always been the endeavour of the Government to boost India's exports to the countries in the East Asian region including Vietnam. Further steps in this direction include encouraging exchange of business delegations, participation in exhibitions and Fairs and holding of business related Seminars, etc.

#### BHEL

1926. SHRI SOHANBEER :  
DR. G.R. SARODE :

Will the Minister of INDUSTRY be pleased to state:

(a) the details of profits earned by Bharat Heavy Electricals Ltd. during each of the last three years;

(b) whether Bharat Heavy Electricals Ltd. propose to set up its new unit; and

(c) if so, the details thereof?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) The profit before tax earned by BHEL during each of the last three years is as follows:-

	[Rs./Crores]		
	93-94	94-95	95-96
Profit before tax	317	365	575*

\*Subject to Government Audit

(b) At present BHEL does not have any plan to set up any new unit.

(c) Does not arise.

[English]

#### Payment of arrears to Employees of R.R.B.

1927. SHRI SANTOSH KUMAR GANGWAR : Will the Minister of FINANCE be pleased to state :

(a) whether the arrears becoming due as a result of implementation of the award given by the National Industrial Tribunal constituted for the officers and employee of Regional Rural Banks have since been paid; and

(b) if not, the reasons for delay and the time by which it is likely to be paid?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) and (b). National Bank for Agriculture and Rural Development (NABARD) has reported that it has advised the Regional Rural Banks (RRBs) to pay the arrears due as a result of the wage revision carried out in 1991 in pursuance of the Award of the National Industrial Tribunal as per the scheme approved by the Hon'ble Court.

[English]

#### Production of Vehicle by Indian and Foreign Companies

1928. JUSTICE GUMAN MAL LODHA :  
PROF. PREM SINGH CHANDUMAJRA :

Will the Minister of INDUSTRY be pleased to state:

(a) whether several indigenous and foreign companies independently or jointly have started production of cars, trucks, tampos, two-wheelers and other vehicles in the country over the years under the new industrial policy;

(b) if so, the production capacity of each of these companies ;

(c) whether the Government have asked these companies to export a part of their production;

(d) if so, the details thereof; and

(e) the details of vehicles produced in the country during the year 1993-94, 1994-95 and 1995-96 alongwith the vehicles exported?

THE MINISTER OF INDUSTRY (SHRI MURASOLI MARAN) : (a) and (b). The details of the companies which have been permitted by Government to manufacture various types of automotive vehicles after the introduction of new Industrial Policy are as under:

S.No.	Name of Foreign Company	Indian Partner	Item	Envisaged Capacity (Nos.)
1.	Mercedes Benz, Germany	M/s Telco	Car	20,000
2.	Daewoo, Korea	M/s DCM	Car	1,60,000
3.	Peugeot, France	M/s Premier Automobiles Limited	Car	60,000
4.	General Motors, USA	M/s Hindustan Motors	Car	25,000
5.	Ford Motors, USA	M/s Mahindra & Mahindra	Car	1,25,000
6.	Rover Group, U.K.	M/s Sipani Auto	Car	15,000
7.	Honda Motors, Japan	M/s SIEL	Car	30,000
8.	Mitsubishi, Japan	M/s Hindustan Motors	Car	30,000
9.	Hyundai, Korea	100% subsidiary	Car	2,00,000
10.	BMW, Germany	M/s Hero Cycles Ltd.	Car	10,000
11.	Volvo A B Sweden	100% subsidiary	Truck	Not indicated

(c) and (d). The Government has not imposed any specific export obligation on these companies, as per its current policy.

(e) The production and export of vehicles during the last three years have been as under :

	1993-94	1994-95	1995-96
<b>Production</b>			
Cars	2,09,695	2,64,007	3,55,658
Jeeps	49,896	49,371	67,679
Medium and Heavy Commercial Vehicles Trucks & Buses	65,975	1,02,002	1,29,753
Light Commercial Vehicles	75,461	92,997	1,29,383
Three-Wheelers	91,608	1,28,833	1,72,602
Two-Wheelers	17,56,155	21,95,609	26,56,017
<b>Exports</b>	1,27,342	1,78,756	1,93,994
(Total Vehicles)			

#### Policy of Insurance Industry

1929. SHRI CHITTA BASU : Will the Minister of FINANCE be pleased to state :

(a) whether the All India L.I.C. Employees Federation, General Insurance Employees All India Association and All India Bank Employees Association have submitted representations regarding Government's proposed policies on Insurance Industry;

(b) if so, the major issues highlighted in the representations; and

(c) the reaction of the Government thereto?

THE MINISTER OF FINANCE AND MINISTER OF COMPANY AFFAIRS (SHRI P. CHIDAMBARAM) : (a) to (c). A number of representations have been received by the Government against opening of the Insurance Sector

to foreign and India private companies. The Common Minimum Programme (CMP) of the Government envisages restructuring of the insurance industry in the light of the experience gained in the working of the banking sector, and strengthening of public sector insurance companies i.e. LIC and GIC.

#### Use of Hindi in Courts

1930. SHRI PARASRAM BHARDWAJ : Will the Minister of LAW AND JUSTICE be pleased to state :

(a) the progress made in the use, propagation and publicity of the official language Hindi in place of English in the Courts at least in those State falling under Hindi belt;

(b) whether any well concerned plan has been formulated by the Court for this purpose; and